

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 233**  
**(CAA)-74/ND/2022**

**IN THE MATTER OF:**

**Raama Buildcon Pvt .Ltd. And Ashtech  
Industries Pvt. Ltd.**

... **Appellant/Petitioner**

**Under Section: 230-232**

**Order delivered on 30.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv.KartikeyaGoel, Adv. Rajeev K Goel

**For the Respondent** :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 14.06.2024.

Sd/-

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**